

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL No. 161 of 2019 &**  
**IA No. 568 of 2019**

**Dated: 13<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson**  
**Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Hindustan Petroleum Corporation Ltd. ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Utkarsh Sharma  
Ms. Kaveri Vats for PNGRB

**ORDER**

At the request of learned counsel for the Respondent, the matter is adjourned to **18.10.2019.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
*Bn/kt*

**(Justice ManjulaChellur)**  
**Chairperson**